

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

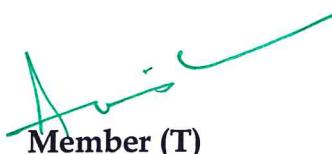
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 77/BB/17	-	For hearing	73(4)	Ms. Kamala Somasundaram Vs Anytime Medicare Services Pvt Ltd

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. R. PARTHASARATHY Anytime Medicare Services (P) Ltd. R. Parthas
2. Akhila MS Petitioner Akhila
For Abhijit Atur 8095677363

ORDER

Junior Counsel for Petitioner is present. PCS for Respondent is present. Jr. Counsel reported that Senior Counsel is unable to attend the Tribunal today and requested adjournment. List it on 23.03.2018.


Member (T)


Member (J)